

[Print](#)**Defective Case Register from 2026-08-29 to 2026-08-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/38870/2026	RAJIV KUMAR MAHANTA	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page mark not furnished in Index.ii) Page mark of Book mark not correct.
2	D-BLAPL/26122/2026	RAJESH PRADHAN	2026-08-29	1. V.Nama is not stamped properly
3	D-CRLMP/25441/2026	PABITRA KUMAR NAYAK	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Reference Certificate not correctly furnished.
4	D-BLAPL/26044/2026	JUGALA KISHORE PANDA	2026-08-29	1. The name and address of the Victim and her parent may be redacted from F.I.R.Copy and Depositions. 2.The un-reacted F.I.R.copy may be kept in sealed cover and Depositions as well.
5	D-BLAPL/26072/2026	SANJAY KUMAR PRADHAN	2026-08-29	1. Reference certificate is not correctly furnished
6	D-BLAPL/25857/2026	RITURANJAN CHHOTARAY	2026-08-29	1. Reference certificate not properly furnished. (Past criminal antecedent not mention) 2. Affidavit not in proper format (Deponent is distant relative).
7	D-BLAPL/26292/2026	LAMBODOR ACHARI	2026-08-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.)Annx not properly exhibited in the petition 2) Paragraph in declaration is wrong
8	D-WP(C)/39646/2026	NIRANJAN LENKA	2026-08-29	i) H.C.B.A.M.W.S. of RS. 50/- not paid.ii) Date of representation mentioned in sl. no. 14 in index and Book mark not tally with annexure-11.
9	D-BLAPL/26173/2026	JNYANANANDA PANDA	2026-08-29	1. P.S. case No. and C.T. case No. mentioned in the Cause Title does not tally with that of prayer portion
10	D-CRLREV/25141/2026	DEBASNAN DAS	2026-08-29	1 Good ground certificated not furnished.
11	D-CONTC/38766/2026	MAHENDRA KUMAR SAHOO	2026-08-29	1.Synopsis and date chart not alphabetically paginated.2.Page no.38 39 41 43 not legible
12	D-CRLA/24420/2026	DEEPTI RANJAN JENA	2026-08-29	Page - 102 103 and 104 not legible. 2 detail address on o.p.2 not mentioned.
13	D-CONTC/38458/2026	CHIRANJEEV BIDYABHUSHAN	2026-08-29	Provision of Law Incorrectly mentioned 2. Contemnor no.1 should not be made party as direction passed only against addl.Tahasildar 3.Code incorrect

14	D-WP(C)/39556/2026	SAUVAGYA RANJAN JENA	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure number not correctly furnished in page no.6. 2. Nomenclature not correctly furnished in v.nama. 3. Page nos. 2 to 6 and 8 not attested. 4. Date of order not correctly furnished in prayer of the petition and I.A. petition. 5. I.A. petition not properly page marked.
15	D-BLAPL/25975/2026	SEJAL NAYAK	2026-08-29	17-REFERENCE CERTIFICATE NOT FURNISHED.
16	D-TRP(C)/40702/2026	DEBASIS TRIPATHY	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-CRLMP/25417/2026	NIRANJAN LENKA	2026-08-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Name of father of the deponent in affidavit does not tally with cause title.2. Reference Certificate not correctly furnished
18	D-WP(C)/40592/2026	AJIT KUMAR MOHANTY	2026-08-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/40165/2026	SATYAJIT SAMAL	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-BLAPL/26089/2026	ANIRUDHA DAS	2026-08-29	1. The name and address of the Victim and her parent may be redacted from the F.I.R.Copy
21	D-CONTC/38093/2026	ADV.	2026-08-29	Period of Delay 143 days.Limitation petition not filed.
22	D-RVWPET/40853/2026	ANJAN KUMAR BISWAL	2026-08-29	1.Good ground certificate not furnished.
23	D-WP(C)/40442/2026	SALYADU ANIL KUMAR DORA	2026-08-29	i) Address of the opp. parties not properly furnished in cause title.
24	D-CONTC/38644/2026	ARPIT SIKDAR	2026-08-29	1.hologram of Rs.50/ not paid.2.Synopsis and date chart be filed in two sepatate pages and page marked alphaabetically
25	D-WP(C)/39535/2026	DIPANKAR ACHARYA	2026-08-29	page 25 need proper arrange, page 34 35 not visible
26	D-CMP/39186/2026	SUSANTA KUMAR JETHY	2026-08-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not signed by the deponent.Last line of page no. 82 not legible.Age of petitioner not correct in CT and affidavit
27	D-BLAPL/26117/2026	SMARAK SAMAL	2026-08-29	17-REFERENCE CERTIFICATE NOT FURNISHED. Page - 17 of Annexure - 1 is partly readable.

28	D-WPCRL/12091/2026	SIDDHARTHA SAMAL	2026-08-29	Put S.R. after redacting the school and victim photographs to be redacted from page 11 14 and 15.
29	D-WP(C)/40674/2026	DURGESH NARAYAN RATH	2026-08-29	1. Guideline issuing authority mentioned in Ann.11 of Index and para 26 not correct.
30	D-TRPCRL/26113/2026	AMULYA RATNA PANDA	2026-08-29	further SR after filling of impugned document
31	D-BLAPL/25977/2026	SURYAKANTA DWIBEDI	2026-08-29	1. Last Page of Annexure - 1 and 2 are not paginated. 2. Receipt Showing Serv.copy To Vigilance not Filed.
32	D-CONTC/38090/2026	ADV.	2026-08-29	Period of Delay 143 days delay.Delay petition not filed.
33	D-CRLA/24633/2026	DEBASNAN DAS	2026-08-29	Period of Delay 33 days Limitation petition not filed.
34	D-CONTC/38074/2026	ADV.	2026-08-29	S.L No.4 in affidavit not correctly furnished
35	D-CONTAC/40017/2026	AMLANJYOTI ROUT	2026-08-29	Provision of Law wrong 2.Code incorrectly mentioned 3. Synopsis and date chart not alphabetically paginated. 4 .Advocate welfare feeRs.15/not paid on V.nama. 5.Being aggrieved not furnished. 6.Paragraph in declaration left blank. 7.Good ground certificate not furnished.
36	D-BLAPL/25938/2026	SUSHANTA HARICHANDAN	2026-08-29	Petition not correctly addressed to Honorable Court.Details of the Informant/Victim shall be redacted from all places of Annexure I.
37	D-BLAPL/25870/2026	RITURANJAN CHHOTARAY	2026-08-29	1. Reference certificate not properly furnished. (Past criminal antecedent not mention) 2. Affidavit not in proper format (Affidavit sworn by distant relative)
38	D-BLAPL/25864/2026	BIBHUTI BHUSAN SWAIN	2026-08-29	1. Reference certificate not properly furnished (Criminal antecedent not mention)
39	D-BLAPL/26201/2026	SANJIB KUMAR BHANJADEO	2026-08-29	Put up for SR after filing of F.I.R copy
40	D-BLAPL/26110/2026	HIMANSHU SEKHAR PANDA	2026-08-29	1.The name and address of the Informant/Victim and her husband may be redacted from the petition and F.I.R. copy. 2. The un-redacted F.I.R.copy may be kept in sealed cover. 3.Vernacular certificate has not been furnished. 4. The name of the Court is not correctly mentioned in Cause Title. 5. Reference Certificate is not correctly furnished
41	D-WP(C)/40445/2026	SALYADU ANIL KUMAR DORA	2026-08-29	i) Address of the opp. parties not properly furnished.
42	D-WP(C)/38787/2026	AJIT KUMAR MOHANTY	2026-08-29	1.Description of opp.2 not correctly furnished.
43	D-WP(C)/40184/2026	SATYA RANJAN PATI	2026-08-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial number I.A of the affidavit not correctly mentioned.
44	D-WP(C)/38684/2026	SIDDHARTH PRASAD MISHRA	2026-08-29	1.synopsis and date chart should be filed in separate sheets and paginated alphabetically.

45	D-BLAPL/26027/2026	DHARMENDRA SETHY	2026-08-29	1. The name and address of the Victim and her parent may be redacted from F.I.R. copy. 2.The un-redacted F.I.R.Copy may be kept in sealed cover.
46	D-BLAPL/25982/2026	AMLAN SHAKTI PAUL	2026-08-29	1. Mark Page 13 has been overlapped some parts of the contents of FIR
47	D-ABLAPL/26187/2026	BIKRAM CHANDRA GHADAI	2026-08-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant in Annexure-1 may be redacted and kept in sealed cover.
48	D-WP(C)/39008/2026	SANTOSH KUMAR BEHERA	2026-08-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
49	D-CONTC/40469/2026	ADV	2026-08-29	Copy not served to CT and GST deptt.
50	D-BLAPL/25838/2026	GURUPRASAD BEHERA	2026-08-29	1. Reference certificate not properly furnished. (Past criminal antecedent not mention).
51	D-BLAPL/25991/2026	SANJIB KUMAR BHANJADEO	2026-08-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Page - 26 vide Annexure - 1 is not paginated
52	D-WP(C)/40049/2026	GANESH PRASAD SAMAL	2026-08-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Deficit C.Fee of Rs.6 to be paid on petition. 2. Name of District in address of Op No.3 not correct. 3. Date of Ann.5 in Index and para 9 not tally. 4. C.Fee of Rs.6 not affixed on IA petition. 5. C.Fee of Rs.3 and Spl adhesive stamp of Rs.30 not affixed on IA affidavit.
53	D-BLAPL/26324/2026	BIJAY KUMAR PARIDA	2026-08-29	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. .Petition not correctly addressed to Honorable Court
54	D-BLAPL/26101/2026	PRAKASH KUMAR MISHRA	2026-08-29	1. The name of the Victim may be redacted from the F.I.R Copy
55	D-WP(C)/40199/2026	RAMA CHANDRA JENA	2026-08-29	i) Page no. 59 not legible.ii) Date mentioned in para-3 of the petition not tally with annexure-1.
56	D-CRLMC/24140/2026	PUSPAK KUMAR SAHOO	2026-08-29	1. As per impugned order under Annexure-3 name of the Lower court not correctly furnished in Synopsis and petition.
57	D-WP(C)/39650/2026	NIRANJAN LENKA	2026-08-29	) Date of representation mentioned in sl. no. 14 of index and Book mark not tally with annexure-11.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
58	D-WP(C)/40144/2026	LALITENDU MISHRA	2026-08-29	) Address of opp. party no. 4 and 5 not correctly furnished.ii) Page nos 24 32 33 35 not legible.

59	D-WP(C)/37362/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the V.nama
60	D-WP(C)/40270/2026	SUKANTA KUMAR MISHRA	2026-08-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page 14 and15 not legible.
61	D-WP(C)/40249/2026	SABYASACHI MISHRA	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/40787/2026	SANGRAM JENA	2026-08-29	1. Date of Ann.3 in para 5 not correct. 2. Name of Pet. in Affidavit not correct.
63	D-CONTC/38244/2026	ADV.	2026-08-29	Provision of Law incorrectly furnished 2..Synopsis and date chart not alphabetically paginated.
64	D-BLAPL/26209/2026	ARIJEET MISHRA	2026-08-29	Name of the petitioner in the cause title not tally with rejection order and v.nama
65	D-WP(C)/38349/2026	AJAYA KUMAR NANDA	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date chart not alphabetically paginated.
66	D-CRLMP/26130/2026	SOUGAT PRAVAT PATI	2026-08-29	Page nos. 65 and 67 not neat.Page no. 18 not correctly filed.C.copy of annexure-1 not filed.
67	D-WP(C)/40621/2026	RAMESWAR ROUTRAY	2026-08-29	1. Para 5 marked after para 13. Paragraph declaration be corrected accordingly. 2. Pet. not properly represented in CT
68	D-BLAPL/26166/2026	SK. ZAFARULLA	2026-08-29	1. P.S. No. is not correctly mentioned in Para 2 of the petition.
69	D-CRLREV/25903/2026	BHABANI SHANKAR DASPARIDA	2026-08-29	1 Synopsis and date chart along with Alphabetical paginated not mentioned in index. 2. Receipt showing copy on Vigilance not served.
70	D-BLAPL/25891/2026	JUGALA KISHORE PANDA	2026-08-29	1.FIR Copy under Annexure-1, page nos.12 and 14 not legible. 2.Discrepancy of page mark in index of bail petition(1-11) and in book mark it is mentioned as 4-11.
71	D-WP(C)/40065/2026	BIPIN KUMAR NAYAK	2026-08-29	1.Page 18,20,22 not legible
72	D-WP(C)/40168/2026	SATYAJIT SAMAL	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-ABLAPL/26272/2026	ABHAS MOHANTY	2026-08-29	i) Reference certificate not properly furnished
74	D-BLAPL/26076/2026	DURGA PRASAD PATTNAIK	2026-08-29	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and

				decisions thereof to be furnished. 3.O.P. name wrongly mentioned as State of Orissa instead of State of Orissa(Vigilance) in petition. 4.Receipt Showing Serv.copy To Vigilance not Filed.
75	D-CRLMC/24500/2026	ASHOK KUMAR BEHERA	2026-08-29	Paragraphs not properly mentioned in declaration of affidavit in I.A. petition.
76	D-BLAPL/25873/2026	ROHIT RANJAN RAY	2026-08-29	Rejection order date wrongly typed as 01.08.2026 instead of 18.08.26 in page no-3 of the petition.
77	D-WP(C)/37372/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
78	D-CONTC/38221/2026	ADV.	2026-08-29	8-CAUSE TITLE NOT IN ORDER. 1.contemnor no.2 should not be made party as direction was issued to Tahasildar only
79	D-WP(C)/39993/2026	NIRANJAN NAYAK	2026-08-29	Sl. no. 6 and 7 mentioned in index and book mark do not tally with annexure - 3 and 4 respectively.
80	D-WP(C)/31428/2026	PRABHAKAR SABAT	2026-08-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.Address of opp 2,4 and 14 not mentioned in the cause title.
81	D-BLAPL/26002/2026	SWARAJ PATEL	2026-08-29	8-CAUSE TITLE NOT IN ORDER. The PR Case No. is inadvertently mentioned as 86/26 -27 dated 14.08.2026 instead of 186/26-27 dated 14.08.2026 in the Synopsis and so also in the Bail Application
82	D-WP(C)/40325/2026	NIRANJAN PANDA	2026-08-29	1.Father,s name of opp.4 be clarified.2.age of Opp.4 to 16 not furnished.
83	D-BLAPL/25819/2026	UMAKANTA BARIK	2026-08-29	GR case no in the synopsis be corrected
84	D-MATA/40497/2026	NARESH CHANDRA JENA	2026-08-29	good ground not furnished
85	D-CRLREV/23803/2026	DHANANJAYA MUND	2026-08-29	Authentication Fee of Rs 7.70 /- not paid in Annex-4.
86	D-CONTC/37948/2026	ADV.	2026-08-29	Period of Delay 482 days.I. A. in condonation of delay not filed.
87	D-WP(C)/40845/2026	KUNAL KUMAR SWAIN	2026-08-29	1.Page no.17 not legible
88	D-WP(C)/40548/2026	LALATENDU SAMAL	2026-08-29	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee Rs. 6/- to be paid.
89	D-BLAPL/26206/2026	JUGALA KISHORE PANDA	2026-08-29	Name and address of the victim/informant/family members be redacted from annx-1
90	D-WP(C)/37360/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Date not mentioned in the v.nama.
91	D-ABLAPL/26242/2026	ARUN KUMAR BEHERA	2026-08-29	i) Reference certificate not properly furnished. ii) CT case no. does not tally with the cause title and prayer portion.. iii) Annexure-1 should not be redacted.
92	D-WP(C)/38345/2026	AJAYA KUMAR NANDA	2026-08-29	1.Date chart not alphabetically paginated.
93	D-BLAPL/25934/2026	SRINIBASH SATAPATHY	2026-08-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Opposite Party is wrongly mentioned in the Affidavit.
94	D-CRLMC/25680/2026	RITA SINGH	2026-08-29	1.L.T.I.of the petitioner in V.nama not attested.
95	D-WP(C)/39708/2026	HALADHAR SETHY	2026-08-29	1. Ann.1 7 and 8 not attested. 2. Minor signed in V.nama
96	D-CRLREV/25267/2026	AMIT PRASAD BOSE	2026-08-29	C.Copy of Trial court Judgement not filed
97	D-ABLAPL/26164/2026	AMIYA KUMAR MOHANTY	2026-08-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The details of victim/informant/relation in Annexure-4 be redacted and be kept in sealed cover. 2.Page no-1B inadvertently typed in place of page no-2.
98	D-WP(C)/40436/2026	SALYADU ANIL KUMAR DORA	2026-08-29	i) Address of the op nos 2 3 and 4 not properly furnished (At/Po/Dist. not mentioned.)
99	D-BLAPL/25874/2026	SK. ZAFARULLA	2026-08-29	Nomenclature not mentioned in Vakaltnama.
100	D-WP(C)/39795/2026	SUKANTA KUMAR DALAI	2026-08-29	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid.
101	D-ABLAPL/24226/2026	DHANANJAYA MUND	2026-08-29	.i) C. Fee of Rs. 6/- not paid in cause title.
102	D-CONTC/37995/2026	CHIRANJEEV BIDYABHUSHAN	2026-08-29	code Number not correctly furnished
103	D-WP(C)/39048/2026	SUDEEP KUMAR SARANGI	2026-08-29	i) Date of order mentioned in sl. no. 9 of index and Book mark not tally with annexure-6ii) Paragraph no. not correctly furnished in affidavit.
104	D-FAO/40112/2026	SUBASH CHANDRA PUSPALAKA	2026-08-29	1. Period of Delay 9 days 2.good ground certificate not furnished, under taking for oriya annex not furnished
105	D-CRLMP/23753/2026	LAMBODOR ACHARI	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.Nomenclature not correct at page-5(being aggrieved). 2.Not properly paginated after page-

				14.
106	D-WP(C)/37042/2026	PRASANTA KUMAR JENA	2026-08-29	1.synopsis and date chart not alphabetically paginated.2.Page no.77 109 not legible
107	D-ABLAPL/25777/2026	PRASANT KUMAR BARIK	2026-08-29	1. page number 3 to 10 left blank. 2. Put up for further S.R. after removal of defect.
108	D-WA/37885/2026	SASWAT DAS,A.G.A	2026-08-29	age of petitioner no -4 not furnished
109	D-BLAPL/25828/2026	ARUN KUMAR DAS	2026-08-29	1. F.I.R. Copy (page-9) not legible. 2. Synopsis and Date Chart not Alphabetically numbered. 3. Page no. in the Index wrongly mentioned.
110	D-WP(C)/37367/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama
111	D-WP(C)/39625/2026	SIDDHARTH GOUTAM DAS	2026-08-29	.Receipt Showing Serv.copy To cg not Filed..Names In Capital Letters Of All The Signing Advocates Not Indicated
112	D-BLAPL/25976/2026	SEJAL NAYAK	2026-08-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Vide Para - 3 of the Affidavit inadvertently, it is typed as Anticipatory bail instead of Bail 2. In the Declaration part of the Affidavit, the Bail Application Paras are mentioned as 1-10 instead of 1-11 3. Annexure - 1 is not attested by the Ld. Advocate
113	D-WP(C)/39662/2026	BHABANI SANKAR DAS	2026-08-29	14-NOT PROPERLY INDEXED. 1. Not page marked in Index. 2 Page no.11 Annex-1 and page no.13 Annex-2 not exhibited.
114	D-WP(C)/39992/2026	SOUMYAKANTA MAHAPATRA	2026-08-29	Paragraphs not mentioned in declaration.
115	D-BLAPL/26107/2026	SURYAKANTA JENA	2026-08-29	1.The name and address of the Victim and her mother may be redacted from petition and F.I.R copy. 2. In the matter of P.S.case No. ,corresponding to and where the case is pending have not been mentioned in the Cause Title
116	D-WP(C)/40171/2026	SATYAJIT SAMAL	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-RPFAM/31255/2026	SAROJ KUMAR MISHRA	2026-08-29	good ground not furnished
118	D-WP(C)/40176/2026	SUMIT KUMAR MOHANTY	2026-08-29	Page 40 not properly scanned
119	D-WP(C)/40619/2026	RAJJEET ROY	2026-08-29	1. Ann.13 not mentioned in Petition.
120	D-BLAPL/26085/2026	ANIRUDHA DAS	2026-08-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				1. Last Page of Annexure - 1 is not paginated 2. In V. nama, Mobile No. of Ld. Advocate Shri Jayadev Swain is not written
121	D-CONTC/39550/2026	RAJENDRA KRUSHNA BOSE	2026-08-29	Date of order not mentioned in prayer of the petition.
122	D-ABLAPL/26276/2026	BIKRAM KESHARI SAHOO	2026-08-29	) Reference certificate not properly furnished
123	D-BLAPL/25607/2026	MAHES DAS	2026-08-29	8-CAUSE TITLE NOT IN ORDER. The 2(a) CC Case No. as mentioned in the Cause Title is not matching with the C.Copy vide Annexure 2
124	D-BLAPL/26146/2026	BIJAY KUMAR BEHERA	2026-08-29	1. Bookmark has not mentioned in respect of Annexure-1. 2. Paragraphs in the petition has not been numbered serially. 3. G.R.No. mentioned in the Cause Title and petition do not tally with that of Rejection Order
125	D-WP(C)/37352/2026	BIBHUDHENDRA DASH	2026-08-29	Date of copy of padia Nathi not tally with Index.
126	D-BLAPL/25886/2026	BASANTA KUMAR DAS	2026-08-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant/relation in Annexure-1 be redacted and be kept in sealed cover
127	D-CONTC/37941/2026	ADV.	2026-08-29	Code Not correct i) date of order not correctly mentioned on the top of the date chart.and para-4 under annexure-1 of the petition
128	D-WP(C)/37361/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the V.nama.
129	D-CONTC/37832/2026	ADV.	2026-08-29	i) Address of the deponent not tally with cause title.ii) Page no. 17 not legible.iii) Sl. no. 7 and 8 mentioned in index and Book mark not tally with Annexure- 4 and 5.
130	D-BLAPL/25845/2026	NIHAR RANJAN SAHOO	2026-08-29	1. Reference certificate not properly furnished. (Past criminal antecedent not mention) 2. Vernacular certificate not properly furnished
131	D-WP(C)/40320/2026	CHANDAN KUMAR DHALL	2026-08-29	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Prayer of the petition not attested. 2. Court fee Rs.84/- to be paid. 2. More than 17 person signed in v.nama.

132	D-CRLMC/25126/2026	JYOTIRMAYA SAHOO	2026-08-29	1. Copy of charge sheets to be filed.
133	D-CONTC/37911/2026	ADV.	2026-08-29	i) Wp(c) no. and date of order not correctly furnished in reference certificate.
134	D-BLAPL/25743/2026	DEBASNAN DAS	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In declaration it is mentioned as page no.1 to 10 instead of 1-12
135	D-CRLMC/22711/2026	BYOMAKESH TRIPATHY	2026-08-29	1.Age of the petitioner Nos.2 to 4 not furnished in cause title. 2. Fathers name of the petitioner no.2 not correctly furnished in cause tile. 3. Petitioner nos. 2 to 4 not executed in v.nama.
136	D-WA/37847/2026	SASWAT DAS,A.G.A	2026-08-29	age of petitioner no -7 not furnished
137	D-WP(C)/40535/2026	RANJIT SAMAL	2026-08-29	1. Synopsis and Date chart not page marked in Index.
138	D-WP(C)/39343/2026	SUKANTA KUMAR MISHRA	2026-08-29	Page 20 and 21 partly not legible.
139	D-WA/39849/2026	HALADHAR SETHY	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs Decree Rs 3/ not paid 2.petitioner no-1 2 4 in writ not made party in present appeal
140	D-CRLMC/25785/2026	MANORANJAN MISHRA	2026-08-29	3-AUTHENTICATION FEE IS DEFICIENT. 1.Paragraphs not properly mentioned in declaration of affidavit. 2.Occupation of deponent not mentioned in affidavit. 3.Authentication Fee of Rs. 1.10/- not affixed in. Annexure-1
141	D-BLAPL/26249/2026	BHARAT BHUSAN ROUTRAY	2026-08-29	Name of the petitioner mentioned in Application not tally with the signature put in V.nama.
142	D-CRLLP/22461/2026	MADHUSNATA ROUTRAY	2026-08-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 53days Limitation petition not filed. 2. Provision of Law not correctly furnished. 3. correct code not indicated. 4. Paragraph-3 not properly fill up.
143	D-WP(C)/39037/2026	RAJIV KUMAR MAHANTA	2026-08-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date mentioned inpara-6 under annexure-3 not correct.
144	D-WP(C)/40193/2026	BHABANI SAMAL	2026-08-29	1.Synopsis and date chart not alphabetically paginated.2.Page no.38 39 41 43 not legible
145	D-WP(C)/39654/2026	NIRANJAN LENKA	2026-08-29	i) H.C.B.A.M.W.S. of Rs 50/- not paid. ii) Date mentioned in sl. no. 14 of index and Book mark not tally with annexure-11.

146	D-CRLREV/26000/2026	AAYUSH KUMAR	2026-08-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. good ground not furnished
147	D-BLAPL/26120/2026	SARAT KUMAR JENA	2026-08-29	OHBAW Fee of Rs. 50/- in shape of Stamp is not affixed on the face of the V.nama.
148	D-WP(C)/40318/2026	DR. BINODA KUMAR MISHRA	2026-08-29	Page11 and 12 not legible
149	D-BLAPL/26093/2026	ASHOK KUMAR SARANGI	2026-08-29	1. P.S. name is not correctly mentioned in Cause Title. 2.Reference certificate is not correctly furnished.
150	D-CONTC/38077/2026	NRUSINGH CHARAN ROUT	2026-08-29	Provision of Law wrongly furnished 2.Instead of Contempt of court Act 1971 it is mentioned 1972
151	D-WP(C)/40045/2026	GANESH PRASAD SAMAL	2026-08-29	1. Deficit court fee of Rs.6/- not paid in the petition
152	D-WP(C)/38165/2026	LALIT KUMAR MAHARANA	2026-08-29	1. Ann. No. in prayer not correct. 2. Address of OP No.3 incomplete. 3. Occupation of Deponent not mentioned.
153	D-WP(C)/40008/2026	RAJIV KUMAR MAHANTA	2026-08-29	) Annexure-7 not page mark in index.ii) Date mentioned in para-6 of the petition under annexure03 not correct.
154	D-BLAPL/25940/2026	DIPTI RANJAN BHOKTA	2026-08-29	)Reference Certificate not properly furnished
155	D-BLAPL/21663/2026	AMLAN SHAKTI PAUL	2026-08-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Husband name of the complaint to be redacted from written F.I.r at page no.11 2.signature of the executant not properly redacted from the V.Nama
156	D-WP(C)/40256/2026	GANESH PRASAD SAMAL	2026-08-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. O.P No.1 not properly mentioned.
157	D-WP(C)/37538/2026	NIRMAL RANJAN ROUTRAY	2026-08-29	Receipt Showing Serv.copy To cg not Filed.
158	D-CONTC/34334/2026	PRAVAT KUMAR MUDULI	2026-08-29	H.C.B.A.M.W.S. of Rs. 50/- not paid.ii) Annexure -2 not properly page marked
159	D-WP(C)/40812/2026	JYOTI RANJAN KHUNTIA	2026-08-29	1.Page no.17 not legible
160	D-BLAPL/26105/2026	SURYAKANTA JENA	2026-08-29	1. Page -55 is partially readable 2. Page 92 -94 is not marked as Annexure - 4 3. Annexure - 5 is inadvertently marked as Annexure - 4
161	D-CONTC/40160/2026	ADV.	2026-08-29	8-CAUSE TITLE NOT IN ORDER. 1.Opp.3 and 4 should not be made contemnors as no direction passed against them
162	D-CRLMC/25364/2026	SUKANTA KUMAR NAYAK	2026-08-29	Certified copy of complaint petition(Annexure-3) not filed.

163	D-BLAPL/25932/2026	TANMAYA KUMAR MOHANTY	2026-08-29	1. FIR details is not attached with the Case Record 2. Last Page of the Affidavit has not been paginated 3. Part of Annexure 1 is not readable.
164	D-CRLREV/24068/2026	SUDEEP KUMAR SARANGI	2026-08-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
165	D-WP(C)/40708/2026	LALATENDU SAMAL	2026-08-29	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Serial number not correctly furnished in Index. 2. Deponent name not properly mentioned in Declaration. 3. Court fee Rs.24/- to be paid. 4. Letter dated and Annexure number not correctly furnished in Prayer of the petition. 5, Petitioner Nos. 2 to 7 not executed in v.nama. 6. Page no. 17 not legible.
166	D-WP(C)/37368/2026	RAJESH RANJAN SAHOO	2026-08-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
167	D-CONTC/38335/2026	PRASHANTA KUMAR NAYAK	2026-08-29	Cause Title not in order.Contemnno 3 to 5 should not be made party as direction not passed against them in WP(C).5771/25 2.date chart not alphabetically paginated